

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 698 of 2001
(MA 476 of 2001)
(OA 447 of 91)

Date of order : 5.7.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman

Hon'ble Mr.S.Biswas, Administrative Member

HARIDAS CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the applicant : In person

For the respondents: Mr.R.K.Da, counsel

O R D E R

Having heard the ld. counsel for the parties the application is allowed. MA 476/01 is hereby directed to be restored to its original file and number. MA 698/01 stands disposed of.

2. MA 476/01 be listed for orders on 30.8.2002.

Jayant

MEMBER (A)

in

OSR

VICE-CHAIRMAN